

THE HIGH COURT OF MEGHALAYA:
SHILLONG
NOTICE

NO.HCM.III/166/2019-Judl./Part-1/496

Dated Shillong, the 5th August 2024

It is hereby notified for the information of all concerned that all matters fixed before the Single Bench of Hon'ble Mr. Justice H S Thangkhiew on 6th August, 2024 shall be taken up at 10:30 A.M in Court Room No. 2.

Further, all matters fixed before Division Bench of Hon'ble Mr. Justice H S Thangkhiew and Hon'ble Mr. Justice B Bhattacharjee on 6th August, 2024, shall be taken up at 2:00 P.M in Court Room No. 2.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 5th August 2024

Memo NO.HCM.III/166/2019-Judl./Part-1/496A

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lord ship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

946
5/8/24